

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2556
TO BE ANSWERED ON 15TH DECEMBER, 2015

DECLINE IN PROCUREMENT

2556. SHRIMATI V. SATHYA BAMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the procurement of wheat during 2015 rabi season was less than the target/estimate, if so, the details thereof indicating the targets and the actual procurement, State-wise;
- (b) whether it is true that the FCI officials had made field trips to assess the damage caused to wheat crop by unseasonal rain and hailstorms in March, 2015 and the likely decline in its procurement during the current year; and
- (c) if so, the details and the outcome thereof?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a): The procurement of wheat during Rabi Marketing Season (RMS) 2015-16 was 280.88 Lakh MT which was marginally less than the estimates of 300 Lakh MT. In RMS 2014-15, procurement of wheat was 280.23 Lakh MT. As procurement always fluctuates based on the crop production & market situation in a particular season, the procurement of more than 90% of the target is a good performance, even though it is short of the targets fixed. The slight shortfall in procurement is due to crop damage because of adverse weather conditions during growing/harvesting period in the States like Punjab, Haryana, U.P, M.P and Rajasthan which had also affected the yield.

The target/estimate and actual procurement during Rabi Marketing Season 2015-16 is enclosed as Annexure-I.

(b) & (c): Yes, Sir. Officers from Ministry/ FCI/State Government had made field trips to assess the damage caused to wheat crops due to unseasonal rains and hailstorms during RMS 2015-16.

Accordingly, relaxations in uniform specifications of wheat during RMS 2015-16 were provided in UP, M.P, Rajasthan, Punjab, Haryana, Gujarat and Union territory of Chandigarh on the basis of recommendations of teams of FCI/State Government and Ministry officers as per Annexure- II. As per the direction of Government of India during RMS 2015-16, FCI has also procured wheat stocks under Relaxed specifications in respect of lusture loss, shriveled and broken grains.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO 2556 DUE FOR ANSWER ON 15.12.2015 IN THE LOK SABHA

Estimate/Procurement of Wheat

(Fig. in LMT)

S.N.	STATES/ UTs	RMS 2015-16	
		Estimate	Procurement
1	AP	--	0.00
2	Assam	--	0.00
3	Bihar	--	0.00
4	Chhattisgarh	--	0.00
5	Gujarat	--	0.73
6	Haryana	70.00	67.78
7	H.P.	--	0.00
8	J&K	--	0.00
9	Jharkhand	--	0.00
10	Karnataka	--	0.00
11	M.P.	60.00	73.09
12	Maharashtra	--	0.00
13	Odisha	--	0.00
14	Punjab	120.00	103.44
15	Rajasthan	18.00	13.00
16	UP	30.00	22.67
17	Uttrakhand	1.50	0.04
18	West Bengal	--	0.00
19	Others	0.50	0.13
TOTAL		300.00	280.88

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE UNSTARRED QUESTION NO 2556 DUE FOR ANSWER ON 15.12.2015 IN THE LOK SABHA

Statement showing State wise relaxation allowed in uniform specifications of wheat during Rabi Marketing Season 2015 – 2016.					
Year	State	Refractions	Uniform Specifications (Limit %)	Relaxation allowed (Limit %)	Value cut /Remarks.
2015-16	Gujarat	Lustre lost	With full lustre	Up to 25 %	(i) upto 10% without value cut. (ii) Above 10 upto 25% with 1/4 th of one value cut on flat basis or say Rs. 3.63 per quintal.
	Madhya Pradesh	Shrivelled & Broken	6.0	Up to 10 %	Upto 10% with value cut @ 1/4 th of one value cut for every additional relaxation of 2% or part thereof, i.e. for above 6 upto 8% Rs.3.63 per quintal and for above 8 upto 10% Rs 7.25 per qtl. will be deducted.
		Lustre lost	With full lustre	Up to 40 %	(i)Upto 10% without value cut (ii)Above 10 upto 40% with 1/4 th of one value cut on flat basis or say Rs. 3.63 per quintal.
	Rajasthan	Shrivelled & Broken	6.0	Up to 9 %	Upto 9% with value cut @ 1/4 th of one value cut for every additional relaxation of 2% or part thereof, i.e. for above 6 upto 8% Rs.3.63 per quintal and for above 8 upto 9% Rs 7.25 per qtl. will be deducted.
		Lustre lost	With full lustre	Up to 50 %	Upto 10% without value cut ii) Above 10 upto 50% with 1/4 th of one value cut on flat basis or say Rs. 3.63 per quintal.
	Haryana*	Shrivelled & Broken	6.0	Up to 10 %	Upto 10% with value cut @ 1/4 th of one value cut for every additional relaxation of 2% or part thereof, i.e. for above 6 upto 8% Rs.3.63 per quintal and for above 8 upto 10 % Rs 7.25 per qtl. will be deducted.
		Lustre lost	With full lustre	Upto 95% in Kaithal district, upto 90% in Mewat, Sonapat, Jind, Palwal, Faridabad & Kurkshetra districts, upto 80% in Karnal, Hissar, Fatehabad & Panipat districts and upto 50% in rest of the States	i) Upto 10% without value cut (ii)Above 10 upto 95% with 1/4 th of one value cut on flat basis or say Rs. 3.63 per quintal.
	Uttar Pradesh	Shrivelled & Broken	6.0	Up to 10 %	Upto 10% with value cut @ 1/4 th of one value cut for every additional relaxation of 2% or part thereof, i.e. for above 6 upto 8% Rs.3.63 per quintal and for above 8 upto 10 % Rs 7.25 per qtl. will be deducted.

		Lustre lost	With full lustre	Up to 50 %	(i) Upto 10% without value cut (ii) Above 10 upto 50% with ¼ th of one value cut on flat basis or say Rs. 3.63 per quintal.
	Panjab*	Shrivelled & Broken	6.0	Up to 10 %	Upto 10% with value cut @ 1/4 th of one value cut for every additional relaxation of 2% or part thereof, i.e. for above 6 upto 8% Rs.3.63 per quintal and for above 8 upto 10% Rs 7.25 per qtl. will be deducted.
		Lustre lost	With full lustre	Up to 50 %	i) Upto 10% without value cut (ii) Above 10 upto 50% with 1/4 th of one value cut on flat basis or say Rs. 3.63 per quintal.
	Chandigarh *(UT)	Shrivelled & Broken	6.0	Up to 10 %	Upto 10% with value cut @ 1/4 th of one value cut for every additional relaxation of 2% or part thereof, i.e. for above 6 upto 8% Rs.3.63 per quintal and for above 8 upto 10% Rs 7.25 per qtl. will be deducted.
		Lustre lost	With full lustre	Up to 50 %	i) Upto 10% without value cut (ii) Above 10 upto 50% with 1/4 th of one value cut on flat basis or say Rs. 3.63 per quintal.

*Wheat can be procured with damaged and slightly damaged grains put together upto 6% with the condition that damaged grains alone may not be exceed more than 4%.
